

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

(Substitution of Section 3)

PROF. MADHU DANDAVATE: (Rajapur): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

PROF. MADHU DANDAVATE: I introduce the Bill.

OIL-SEEDS AND EDIBLE OILS PRODUCTION BILL*

PROF. MADHU DANDAVATE: (Rajapur): I beg to move for leave to introduce a Bill to provide for measures to assist rapid expansion of production of oil seeds and to facilitate a more effective extraction of edible other oils from different seeds both for direct human consumption as well as for the manufacture of vanaspati, soaps and other products.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for measures to assist rapid expansion of production of oil seeds and to assist rapid and to facilitate a more effective effective extraction of edible oils and other oils from different seeds both for direct human consumption as well as for the manufacture of vanaspati, soaps and other products."

The motion was adopted.

PROF. MADHU DANDAVATE: I introduce the Bill.

CONTRACT LABOUR (REGULATION AND ABOLITION) AMENDMENT BILL*

(Amendment of section 1 etc.)

SHRI SAMAR MUKHERJEE (Howrah): I beg to move for leave to introduce a Bill to amend the Contract Labour (Regulation and Abolition) Act, 1970.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Contract Labour (Regulation and Abolition) Act, 1970."

The motion was adopted.

SHRI SAMAR MUKHERJEE: I introduce the Bill.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

(Insertion of new section 10B, etc.)

SHRI HARISH RAWAT (Almora): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

SHRI HARISH RAWAT: I introduce the Bill.